

**GOVERNMENT OF INDIA  
HOUSING AND URBAN POVERTY ALLEVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:2233  
ANSWERED ON:15.03.2017  
PMAY in Madhya Pradesh  
Untwal Shri Manhor

**Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:**

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) the details of the dwelling units approved under Pradhan Mantri Shahri Awas Yojana by the Government to the State-Government of Madhya Pradesh and the number of proposals still lying pending;
- (b) whether the Government proposes to revise the beneficiary list of Pradhan Mantri Shahri Awas Yojana prepared on the basis of the survey conducted in 2011 in order to include the names of those who have gained eligibility later on;
- (c) if so, the details thereof;
- (d) whether the persons who have migrated from rural areas to urban areas are likely to get the benefit of Pradhan Mantri Awas Yojana;
- (e) if so, the details thereof; and
- (f) if not, whether the Government proposes to provide housing facility to them in future and if so, the details thereof?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING & URBAN POVERTY ALLEVIATION  
[RAO INDERJIT SINGH]

- (a): Component-wise details of the dwelling units approved under Pradhan Mantri Awas Yojana (Urban) [PMAY (U)] for the State of Madhya Pradesh are at Annexure.
- (b) to (f): Housing being a State Subject, the matter of selection and identification of beneficiaries under Pradhan Mantri Awas Yojana (Urban) Mission comes under the domain of the concerned State/UT Governments. The Guidelines of PMAY(U) Mission makes it incumbent upon the States/UTs to undertake demand survey for assessing actual demand of housing. The Mission Guidelines also provides that while validating demand survey, States/Cities should consider possible temporary migration from rural areas to the city just to take advantage of housing scheme and exclude such migrants from list of beneficiaries.

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